	/_			(Please click						
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7235886457.49	1	7235886457.49	86.38	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	8	3750039700.06	7	1045643931	12.48	0	0	2704395769	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	78	2894715.67	73	2032757	0.02	0	209795	652164	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	81622625	4	81622625	0.97	0	0	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	52	44365115.76	40	11831258	0.14	0	2152346	30381511	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
	Total	143	11114808613.98	125	8377017028.49	100.00	0	2362141	2735429444	